

NOTICE

It is hereby notified for the information of the Advocates, litigants and parties in person that in view of the notification dt. 7/12/2016 issued by Ministry of Corporate Affairs, New Delhi regarding transfer of company matters, this office has transferred records and proceedings of the company matters to National Company Law Tribunal having office at 6th floor, Fountain Telecom Building No.1, Near Central Telegraph, M.G. Road, Mumbai Bench. The transferred company matters are as per the list enclosed herewith.

Panaji, Goa

Date : 02/02/2017

Shinde

(P.M. Shinde)

Deputy Registrar (Judicial)
High Court of Bombay at Goa

Sr. No.	Case No.			Adv. For the Petitioner	Petitioner	Respondent	Adv. For the Respondent
1	COP	14	2013	ADV. SUSHIL NIMBKAR	M/S. PROJECT MANAGEMENT GROUP & JD CONSULTANTS THROUGH ITS AUTHORISED SIGNATORY MR. SHANKAR R. PATKI V/S		
2	COP	23	2014	ADV. S.M. SINGBAL ADV. SHRADDHA MUKADAM ADV, AFSHAN BI	AXIS BANK LIMITED THR. AOTHORISED ATTORNEY MRS. VEENA KULKARNI	M/S KUNDIL ISPAT LTD	ADV. PARITI S.P. DESHPRABHU ADV. HAZEL FERNANDES ADV. SEQUEIRA JUDE TOREX ADV. ROHIT BRAS DE SA ADV. KALPANA SAPERKAR ADV. SALKAR GOVIND MAHADEV
3	COP	24	2014	ADV. S.M. SINGBAL ADV. SHRADDHA MUKADAM ADV, AFSHAN BI	AXIS BANK LIMITED THR. ITS ATHORISED SIGNATORY MRS. VEENA KULKARNI	M/S KUNDIL ISPAT LTD	ADV. PARITI S.P. DESHPRABHU ADV. HAZEL FERNANDES ADV. SEQUEIRA JUDE TOREX ADV. ROHIT BRAS DE SA ADV. KALPANA SAPERKAR ADV. SALKAR GOVIND MAHADEV
4	COAPM	137	2015	ADV. SHIVAN DESAI	M/S L. K. TRUST, THROUGH ITS TRUSTEE SHRI K. L. SRIHARI.	FALCON RETREAT PVT. LTD., THROUGH ITS MANAGING DIRECTOR AND 4 ORS.,	ADV. DEVIDAS J. PANGAM ADV. SHASHIKANT NARAYAN JOSHI ADV. ARCHANA SACHIN PAI BIR ADV. BALKRISHNA NATEKAR ADV. SUMEDHA PRAMOD JOSHI

5	COP	17	2015	ADV. F.E. NORONHA ADV. SWETA SAWANT ADV. M. SUTAR	M/S CORROSION CONTROL AND INSULATION SERVICES, REPRESENTED BY ITS PROPRIETOR MR. K.K. SARKAR.	WESTERN INDIA SHIPYARD LIMITED.,	ADV. VIVEK ANGELO RODRIGUES ADV. SUNITA S GUPTA
6	COP	8	2015	ADV. SHIVAN DESAI ADV. SANTOOR NAIK	JOTUN INDIA PRIVATE LIMITED, THROUGH ITS AUTHORIZED REPRESENTATIVE MS. FLORA DAS.,	WESTERN INDIA SHIPYARD LTD.,	-
7	COP	23	2015	ADV. F.E. NORONHA ADV. SWETA SAWANT ADV. M. SUTAR ADV. E. REBELLO	M/S. INTERNATIONAL MARINE SERVICES, REPRESENTED BY MR.S.H. ASHRAF.	WESTERN INDIA SHIPYARD LIMITED.,	-
8	COP	18	2015	ADV. F.E. NORONHA ADV. SWETA SAWANT ADV. M. SUTAR	A.K. VORA ENGINEERS AND CONTRACTORS, REPRESENTED BY PROPRIETOR A.K. VORA.	WESTERN INDIA SHIPYARD LIMITED.,	ADV. VIVEK ANGELO RODRIGUES ADV. SUNITA S GUPTA
9	COP	12	2015	ADV. SUDIN MANOHAR USGAONKAR ADV. VINITA PALYEKAR	ELECON ENGINEERING COMPANY LIMITED, THROUGH ITS AUTHORIZED MR. PRANAV VYAS.	M/S WESTERN INDIA SHIPYARD LIMITED.	-
10	COP	19	2015	ADV. F.E. NORONHA ADV. SWETA SAWANT ADV. M. SUTAR	M/S. MARINE ELECTRICAL AGENCIES, REPRESENTED BY ITS PARTNER MR. K. SASINDRAN.	M/S. WESTERN INDIA SHIPYARD LIMITED.,	ADV. VIVEK ANGELO RODRIGUES ADV. SUNITA S GUPTA
11	COP	21	2015	ADV. VIVEK ANGELO RODRIGUES ADV. SUNITA S GUPTA	M/S.TRINITY MAHALSA DURGA SALES AND SERVICES, REP. THROUGH ITS PARTNER MR.DATTATRAYA V. TALEKAR.	M/S.WESTERN INDIA SHIPYARD LIMITED.,	ADV. VIVEK ANGELO RODRIGUES ADV. SUNITA S GUPTA
12	COP	21	2016	ADV. JONATHAN DELDUQUE COSTA ADV. RAUNAQ RAO	MRS. KUNDA S. PAI PANANDIKER.,	PANANDIKER RESEARCH AND DEVELOPMENT PVT. LTD.,	-

13	COP	22	2016	ADV. S.M. SINGBAL ADV. SHRADDHA MUKADAM ADV. NEELAM KUNKALINKAR ADV. APARNA LATKAR	M/S. POWER ENGINEERING (INDIA) PVT. LTD. THR. ITS AUT. SIG. MR. MANGESH DALVI.,	M/S. WESTERN SHIPYARD LIMITED., INDIA	-
14	COP	24	2016	ADV. DEVIDAS J. PANGAM	ZUARI AGRI SCIENCES LTD.,	-	-
15	COP	26	2016	ADV. VENKATESH AMEYA NAYAK SALATRY	M/S. CHURCHGATE INVESTMENTS AND TRADING CO. PVT. LTD., REP. BY MR. SANDEEP BOGWAD.,	ANAMAYEE PHARMA CHEM. PVT. LTD., REP. BY ITS AUT. REP. MR. JEETENDRA CHOUDHARY.,	-
16	COP	17	2016	ADV. AMAY ARJUN PHADTE ADV. ABHIJIT PRAMOD GOSAVI	M/S. BMM ISPAT LTD., THR ITS AUT. SIG. MR. V. RAGHAVENDRA.	M/S. ANSHUL STEELS LTD.,	-
17	COP	27	2016	ADV. PRIYANKA KAMAT ADV. TANVI BHARNE ADV. DEEPA SHIRGAONKAR	AXIS BANK LTD.,	TERACOM LTD.,	-
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22	COP	18	2016	ADV. F.E. NORONHA ADV. SWETA SAWANT ADV. MANDA SUTAR ADV. E. REBELLO	M/S. HYPRECISSION HYDRAULIK, REP. BY ITS PROPRIETOR AND ANR.	WESTERN INDIA SHIPYARD LTD.,	-
23	COP	13	2016	ADV. F.E. NORONHA ADV. SWETA SAWANT ADV. MANDA SUTAR ADV. E. REBELLO	M/S. SUSHMA AND CO. (ELECTRICAL), REP. THR. ITS MANAGING PARTNER MR. PRAKASH BEHERAY.	WESTERN INDIA SHIPYARD LTD.,	ADV. VIVEK ANGELO RODRIGUES ADV. SUNITA S GUPTA
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